

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 622/2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

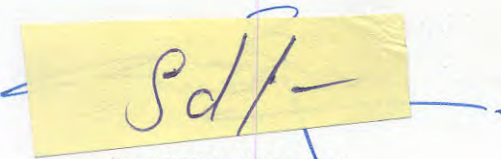
NAME OF THE COMPANY: Kotak Mahindra Prime Ltd.
V/s
Aseem Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 433(e),434&439

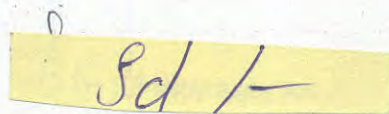
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Despite the second call none appears for the petitioners. In the circumstances, the petition is dismissed with the liberty to file a fresh one under the provisions of IBC, 2016 on the same cause of action, if so advised.



(S.K.MOHAPATRA)
MEMBER (TECHNICAL)



(R.VARADHARAJAN)
MEMBER (JUDICIAL)